

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3394  
ANSWERED ON:05.02.2004  
TASK FORCE FOR UTILISATION OF NATURAL GAS  
M. JAGANNATH

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has constituted sub-groups under the task force to formulate long-term policy framework for utilisation of natural gas available from various sources;
- (b) if so, the details thereof;
- (c) whether the Government of Andhra Pradesh has sought the representation on the sub-groups constituted by his Ministry; and
- (d) if so, the action taken or proposed to be taken on the representation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

- (a) and (b): Yes, Sir. Government have constituted three Sub-Groups under the Task Force to formulate long-term framework for utilisation of natural gas available from various sources. The Sub-Groups have senior members/officials from major stake holders i.e. upstream companies like Oil & Natural Gas Corporation Limited (ONGC) and Gujarat State Petroleum Corporation Limited (GSPCL), transportation companies like GAIL (India) Limited (GAIL) and Assam Gas Company officials from concerned Ministries/Departments like Power, Fertilizers and Steel and Liquefied Natural Gas, Director General Hydrocarbon (DGH) and Planning Commission.
- (c): Yes, Sir.
- (d): The representative of Government of Andhra Pradesh has been included in all the three Sub-Groups.